

ITEM NO.10

COURT NO.13

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No.. 36669/2024

[Arising out of impugned final judgment and order dated 13-11-2023
in WA No. 409/2023 passed by the High Court of Orissa at Cuttack]

THE STATE OF ODISHA & ORS.

Petitioner(s)

VERSUS

ADIKANDA MALLICK & ANR.

Respondent(s)

IA No. 69573/2025 - CONDONATION OF DELAY IN FILING

IA No. 69572/2025 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS

Date : 28-03-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA

HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) : Mr. Vishal Meghwal, Adv.
Mr. Milind Kumar, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice on the delay as well as on the Special Leave
Petition.

2. Tag with D.No.33400 of 2023.

(CHANDRESH)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)